to UDCs on passing the Inspector's exarnînatoin.

(c) Does not arise

PAPERS LAID ON THE TABLE

M?. CHAIRMAN. Papers to be laid on the Table.

- I (i) Report and Accounts (1979-80) of the Jute Manufacturers Deveopment Council and related papers.
- (ii) Report and Accounts (1979-80) of the Indian Jute Industries Research Association, Colcutta and 'elated papers
- II. Notification of the Ministry Steel and Mines (Department of Mines)

THE MINISTER OF COMMERCE AND STEEL AND MINES PRANAB MUKHERJEE): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers:-
 - (i) (a) Annual Report and Accoints of the Jute Manufacturers Development Council, for the year 1979-80, together with Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1951 81 for (a) and (b)]

- (ii) (a) Annual Report and Accounts of the Indian Jute Industries' Research Association, Calcutta for the year 1979-80, together with the Auditors' Report on the Acco ints.
 - (b) Review by Government on the working of the Association.

Placed in Library. See No. LT-1950|81 for (a) and (b)]

- II. A copy (in English and Hindi) of the Ministry of Steel and (Department of Mines) Notification S. O. No. 213, dated the 17th January, 1981, under sub-section (1) of section 28 of the Mines and Minerals Regulation and Development) Act, 1957. [Placed in Library, See No LT-1949|81]
- I. Accounts (1979-80 of the Central Silk Board, Bombay and related papers.
- II. Audit Report on the Accounts 1978-79) of the Rubber Board, Kottayam and related papers

PRANAB MUKHERJEE: SHRI Sir, I also beg to lay on the Table:

- I. A copy (in English and Hindi) of the Annual Accounts of the Central Silk Board, Bombay, for the year 1979-80, and the Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, [Placed in Library. See No. **194**8. LT-1952|81]
- II A copy (in English and Hindi) of the Audit Report on the Accouts of the Rubber Board, Kottayam, for the year 1978-79, together with statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-1953 81]

RE. PROCEEDING OF THE HOUSE

[Mr. Deputy Chairman in the Chair.]

MR. DEPUTY CHAIRMAN: We go to the Colling Attention Motion.

SHRI SADASHIV BAGAITKAR (Maharashtra): Sir, I am on a point of order (Interruptions).

NAGESHWAR PRASAD SHRI SHAHI (Uttar Pradesh): It has to be heard, Sir.

MR. DEPUTY CHAIRMAN: many Members are standing. One by